

Investment Policy aims at revamp, expansion, revival of existing urea units and setting up of Greenfield/Brownfield projects. The fertilizer industry has responded positively to the investment policy only for revamp projects. In absence of commitment for firm allocation of gas at particular price level, the investment for expansion, revival and green field are not forthcoming. A committee has been constituted under the Chairmanship of Dr. Saumitra Chaudhuri, Member, Planning Commission for formulating amendment to the investment policy of 2008.

The Cabinet had in October 2008 constituted an Empowered Committee of Secretaries (ECOS) under the Chairmanship of Secretary (Fertilizers) to evaluate all options for revival of closed units of HFCL & FCIL and make suitable recommendations. Based on the recommendations of the ECOS, a Draft Rehabilitation Scheme (DRS) of HFCL & FCIL have been approved by CCEA for submission to BIFR, on 4th August 2011.

Functioning of NIPER, Punjab

1900. DR. JANARDHAN WAGHMARE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) details of observations/objections of CAG regarding loss occurred to National Institute of Pharmaceuticals Education and Research (NIPER), Punjab: year-wise during past three years and action taken thereon;

(b) details of various committees functioning at NIPER which have not been formed as per NIPER Act, Statutes and Ordinances;

(c) whether the selection committee of NIPER had experts in fields other than their specialization and if so, how contracts of various faculty members have been renewed; and

(d) when was last financial audit conducted by Government and how does Government justify its approval of accounts of NIPER of the last three years?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (d) Information is being collected and would be laid on the Table of the House.

Setting up of SMPIC at NIPER in Punjab

1901. DR. JANARDHAN WAGHMARE: Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) the objectives and details of the project of setting up of Small and Medium Pharmaceutical Industry Centre (SMPIC) at National Institute of Pharmaceutical Education and Research (NIPER), Punjab;

(b) the recommendations of the SMPIC consultative committee regarding expectation of the Small and Medium Pharma Industry from SMPIC and the steps taken by Government/NIPER to implement the same, year-wise during the last two years; and

(c) the details of budget allocation by NIPER for the same?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) to (c) A statement is enclosed.

Statement

Objectives set for SMPIC

(a) Small and Medium Pharmaceutical Industry Centre (SMPIC) was established in 2009 with an objective of creating commercial synergy between industry and academia, and for furthering the spirit of cooperation between the pioneer pharmaceutical institute of national importance and small and medium pharmaceutical industry. The following objectives were set for the Small and Medium Pharmaceutical Industry Centre (SMPIC):

- To impart training on the implementation of Schedule "M" of Drugs & Cosmetics Rules, 1945.
 - To impart training on all types of analytical instruments
 - To develop a documentation section for various regulatory requirements
 - To provide services for analytical method development
 - To impart training in microbiological testing
 - To provide a focal point to industry-academia interaction
- (b) Information is being compiled and would be laid on the Table of the House soon.

(c) Year-wise SMPIC expenses incurred so far are as under:

Sl. No.	Budget Head	Amount (Rs. in Lacs)		
		2009-10	2010-11	2011-12
1	Capital	22.80	Nil	Nil
2	Recurring	09.47	10.87	11.68
	TOTAL	32.27	10.87	11.68

New price control policy of drugs

†1902. SHRI SHIVANAND TIWARI:

SHRI RAVI SHANKAR PRASAD:

Will the Minister of CHEMICALS AND FERTILIZERS be pleased to state:

(a) whether it is a fact that a new policy is being considered to bring drug prices under Government control;

(b) if so, whether it is also a fact that this decision has been taken in view of direction given by the Supreme Court in 2002;

(c) if so, the facts thereof; and

(d) by when the new price control policy is likely to be enforced?

THE MINISTER OF STATE IN THE MINISTRY OF CHEMICALS AND FERTILIZERS (SHRI SRIKANT JENA): (a) Yes, Sir.

(b) No, Sir.

(c) In view of reply to (b) above, does not arise.

(d) The Department of Pharmaceuticals has prepared a draft National Pharmaceutical Pricing Policy, 2011 (NPPP-2011) based on the criteria of essentiality and requirements as stipulated by the Ministry of Health & Family Welfare. The draft National Pharmaceutical Pricing Policy, 2011 (NPPP-2011) has been circulated among the concerned Ministries/Stakeholders. The draft Policy was also available for comments of any other interested person on the Department's website www.pharmaceuticals.gov.in by 30.11.2011. The draft policy envisages to bring the NLEM-2011 and

†Original notice of the question was received in Hindi.